

1. QUESTIONS**(a) STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. PAPERS TO BE LAID ON THE TABLE

SHRI MANOHAR PARRIKAR, Chief Minister to lay The Performance Budget 2018-19 in respect to the following Demands for Grants:

1. Debit Services (Demand No. A-2).
2. Treasury & Accounts Administration, North Goa (Demand No.8).
3. Treasury & Accounts Administration, South Goa (Demand No. 9).
4. Commercial Taxes (Demand No. 12).
5. Police (Demand No. 17).
6. Arts & Culture (Demand No.43).
7. Animal Husbandry & Veterinary (Demand No. 65).
8. Principal Chief Conservator of Forest (Demand No. 68).
9. Co-operation (Demand No.71).
10. Science, Technology & Environment (Demand No.72).

3. CALLING ATTENTION

S/SHRI ALEIXO R. LOURENCO AND RAJESH PATNEKAR, MLA's to call the attention of the Hon.Minster for Water Resources to the following:

“Fear and anxiety in the minds of the people of Goa on the diversion of Mhadei river water by the Karnataka Government which has impacted the flow of water in the Mandovi river. The flow of water into many water bodies including Baranzan and Ladhkem have already affected. Even though the matter is pending before the Hon. Supreme Court, the action the Government of Goa proposes to take the diversion issue of Mhadei river by Karnataka Government.”

4. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-3)

Demand No. 43	-	Art & Culture
Demand No. 70	-	Civil Supplies
Demand No. 81	-	Department of Tribal Welfare
Demand No. 31	-	Panchayats
Demand No. 65	-	Animal Husbandry & Veterinary Services

5. GOVERNMENT BILL-INTRODUCTION

SHRI VIJAI SARDESSAI, Minister for Town and Country Planning to move for leave to introduce The Goa Town and Country Planning (Amendment) Bill, 2018.

ALSO to introduce the Bill.